

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
(Through web-based video conferencing platform)**

**ITEM No.18  
C.A.(CAA)No.50/BB/2022**

**IN THE MATTER OF:**

M/s. Drishti Soft Solutions Pvt. Ltd.  
Vs.

... Petitioner

.....

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on 22.09.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Amrita Jain

**ORDER**

List the case on 28.10.2022.

— Sal —

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

— Sal —

**(KISHORE VEMULAPALLI)  
MEMBER (JUDICIAL)**